

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA 885 of 96

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman
Hon'ble Mr. S. Dasgupta, Administrative Member

DIPAK KR. ROY & ORS.

VS

UNION OF INDIA & ORS.

For the applicant : Mr. B.C. Sinha, counsel

For the respondents: Ms. B. Ray, counsel

Heard on : 18.5.98

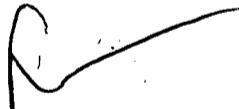
Order on : 18.5.98

O R D E R

S.N. Mallick, VC

Heard Mr. B.C. Sinha, 1d. counsel for the applicants and
Ms. B. Ray, 1d. counsel for the respondents. The 1d. counsel for the
applicants submits that he has been instructed by his clients not
to proceed with the application. The application is therefore disposed
of being not pressed. No order as to costs.


MEMBER (A)


VICE-CHAIRMAN

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